

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 274
TO BE ANSWERED ON 22/07/2025**

ADEQUATE SPECIALISTS IN AIIMS ACROSS THE COUNTRY

274. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has taken any steps to ensure that adequate number of specialist doctors in various departments of AIIMS across the country is available for attending the medical requirement and treatment needs of the patients;
- (b) if so, the details thereof; and
- (c) the details of sanctioned strength and in-position-strength of specialists in each and every department in all AIIMS including the AIIMS at Hyderabad?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Creation of posts & recruitment is a continuous process for ensuring effective functioning of various Departments, including Broad Speciality & Super-Speciality, in All India Institute of Medical Sciences (AIIMS). In order to expeditiously fill vacant sanctioned faculty positions in various Institutes, following steps have been taken:

- (i) Standing Selection Committee has been constituted in each AIIMS as per the provision of the AIIMS Act to facilitate filling up of vacant faculty positions.
- (ii) Provision has been made for engagement of retired faculty at the level of Professor, Additional Professor and Associate Professor, on contract basis, in new AIIMS, upto the age of 70 years from Institutes of National Importance (INIs) and Government Medical Colleges (GMCs).
- (iii) Visiting Faculty Scheme has been formulated to allow Professors, Additional Professors and Associate Professors, who are holding academic positions in Government Institutions within India or academic institutions outside India, to be the Visiting Faculty in new AIIMS for teaching purposes.

AIIMS wise details of sanctioned strength and in-position-strength of faculty positions is at Annexure.

Annexure

**Annexure referred to the reply of Rajya Sabha Unstarred Question Number 274 for
answer on 22.07.2025**

| Sr. No. | AIIMS | Faculty | |
|--------------------|--------------|-------------------|--------------------|
| | | Sanctioned | In-position |
| 1. | New Delhi | 1306 | 844 |
| 2. | Bhopal | 305 | 234 |
| 3. | Bhubaneswar | 337 | 234 |
| 4. | Jodhpur | 405 | 219 |
| 5. | Raipur | 305 | 189 |
| 6. | Patna | 305 | 221 |
| 7. | Rishikesh | 355 | 208 |
| 8. | Mangalagiri | 309 | 151 |
| 9. | Nagpur | 373 | 234 |
| 10. | Kalyani | 309 | 170 |
| 11. | Gorakhpur | 213 | 115 |
| 12. | Bathinda | 219 | 140 |
| 13. | Bilaspur | 217 | 126 |
| 14. | Guwahati | 183 | 115 |
| 15. | Deoghar | 208 | 129 |
| 16. | Bibinagar | 183 | 133 |
| 17. | Raebareli | 201 | 113 |
| 18. | Rajkot | 183 | 76 |
| 19. | Madurai | 183 | 49 |
| 20. | Jammu | 183 | 115 |